during construction and repairs, conduct of examinations of certificate of competency for officers and engineers.

- (c) Yes, Sir. .
- (d) The Government do not propose to open a sub-office of Mercantile Marine Department at Paradip, as the present volume of work of survey and shipping Office at Paradip Port does not justify opening of a sub-office at that Port.
 - (e) Does not arise.

रेल कर्मचारियों को साप्ताहिक विश्वाम

4283 श्री रीत साल प्रसाद वर्मा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (भ) भारतीय रेल विभाग में क्षिन-क्षिन श्रेणियों के रेल कर्मचारियों को साप्ताहिक विश्राम दिया जाता है; भीर
- (ख) यदि सफाईवानों को सप्ताहिक विश्राम देने की व्यवस्था है, तो स्वास्थ्य निरीक्षकों को यह सुविधा न देने के क्या काश्ण हैं ?

रेल मंत्रास्थ तथा संसदीय कार्य विभाग में उप मंत्री (श्री मुस्लिकार्जुन) : (म) ग्रीर (ख) सफाई कर्मचारियों सिहत रेल कर्मचारियों का साप्तांहिक विश्वाम, जिसे भावधिक विश्वाम से जाना जाता है, रेल भम श्रीवकण्ण, 1969 के निर्णय द्वारा यथापरिशोधित कार्य घण्टे विनियम द्वारा नियमित किया जाता है।

उक्त विनियम के उपवन्धों के अनुसार उन रेल कर्मचारियों को जिनका नियोजन 'गहन' या 'सत्तत' है, रिववार से प्रारम्भ होने वाले प्रत्येश सप्ताह में विश्वाम दिया जासेया को खनातार 30 वण्टों से श्रम नहीं होगा और उन रेल कर्मचारियों को, जिनका नियोजन 'सनिवार्यंतः स्विरामी' है, रिववार से प्रारम्भ होने काले प्रत्येक स्प्ताह में क्रियाम दिया जायेगा जो पूरी रात सहित लगातार 24 घंटों से क्षम नहों होगा। फिर भी, जहां तक पर्यवेक्षण क्षमंचारियों का सम्बन्ध है, जिसमें स्वास्थ्य निरीक्षक भी मामिल है, ऐसे कर्मचारियों को सप्ताहिक विश्वाम देने का कोई विशिष्ट प्रावधान नहीं है।

Death of A.C.P.W.D. Employees in . . C.G.H.S. Dispensary, Kalkaji

4284. SHRI R. N. RAKESH; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Governments attention is drawn to a case of a 52 year old man, an employee of CPWD died in the CGHS Dispensary, Kalkaji. on 23rd February, 1981 due to alleged negligence on the part of the staff and lack of prompt medical care;
- (b) whether it is also a fact that the man was in serious condition in the dispensary but no doctor was available to attend to him and only a Chaprasi' placed him under oxygen;
 - (c) if so, the details thereof; and
- (d) the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes, But there was no negligence on the part of the staff and the patient was given prompt medical care.

(b) and (c) When the patient was brought to the dispensary the Medical Officer on duty was away on \$

domiciliary visit. The patient was however properly attended to, as another doctor living in the premises of the dispensary was called promptly to attend to the patient. She tried all possible methods of resuscitation but unfortunately the patient could not survive. The patient was an old case of chronic Bronchial Asthma.

(d) the Director, C.G.H.S. made an enquiry immediately, on receipt of the information. From the enquiry it is revealed that there was no negligence on the part of the Medical Officer and the staff concerned.

Developing Stock Yards for Essential Articles

4285. SHRI CHINTAMANI PANIGRAHI:

> SHRI M. RAM GOPAL REDDY:

SHRI CHINGWANG KONYAK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are considering a proposal to develop stock-yards for essential articles like salt, cement and steel at New Bongaigaon and Jogigopa to arrange their equitable distribution of these articles in five States and two Union Territories in the North-Eastern region; and
 - (b) if so, the details in this regard;

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF FARLIA-MENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) In order to meet the demands of North Eastern States for principal commodities adequately it is proposed to develop stock yards for common salt and steel at New Bongaigaon and for cement at Jogigopa. Further movement from the stockyards will be either by rail or by road according to the requirements.

News Item Captioned "T.B. remains a Giant Killer"

4286. SHRI CHINTAMANI PANIGRAHI:

SHRI P. K. KODIYAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the news item published in Patriot of the 23rd February, 1981 under the caption T.B. remains a giant killer': and
- (b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The Government of India has comprehensive National Tuberculosis Control Programme consisting of case flinding. treatment and effective prophylactic measures. Under Programme, well equipped and staffed District T.B. Centres to undertake TB case finding, proper treatment and preventive facilities through all the existing Medical & Health Institutions located in a District are being established in every District of the country. To afford protection to the infants and young children, BCG Vaccination activities have been integrated with the Expanded Programme of Immunization and the Health Workers of the Primary Health Centres are being trained in the techniques of BCG Vaccination so that vaccination facilities are made available to the infants in the rural areas.

Running of Vaigal Express

4287. SHRI ERA MOHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Vaigal Express running at 100 K.M. per hour